GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 1122
TO BE ANSWERED ON 4th MAY, 2016

SIGNING OF PROPOSAL FOR FREE TRADE

1122. SHRI K.C. TYAGI:
SHRI RAMDAS ATHAWALE

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

(a) whether Government has signed any proposal to have free trade with foreign countries, including Gulf countries during the recent time;
(b) if so, the details thereof; and
(c) the time by when free trade with these countries are likely to begin?

ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)
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(a) to (c) The Government has signed ten Free Trade Agreements (FTAs)/Comprehensive Economic Cooperation Agreements (CECAs) and Comprehensive Economic Partnership Agreements (CEPAs) with various countries and trading blocks. The details of these Agreements including their dates of implementation are given in the annexure to the reply.

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Annexure

S. No	Name of the Agreement	Date of Signing of the Agreement	Date of Implementation of the Agreement
1	India - Sri Lanka FTA	28 December, 1998	1 March, 2000
2	Agreement on SAFTA (India, Pakistan, Nepal, Sri Lanka, Bangladesh, Bhutan, the Maldives and Afghanistan)	4 January, 2004	1 January, 2006 *(Tariff concessions implemented from 1 July, 2006)*
3	Revised Agreement of Cooperation between Government of India and Nepal to control unauthorized trade	27 October, 2009	27 October, 2009
4	India - Bhutan Agreement on Trade Commerce and Transit	17 January, 1972	Renewed periodically, with mutually agreed modifications.
5	India - Thailand FTA - Early Harvest Scheme (EHS)	9 October, 2003.	1 September, 2004
6	India - Singapore CECA	29 June, 2005	1 August, 2005
7	India - ASEAN- CECA - Trade in Goods, Services and Investment Agreement (Brunei, Cambodia, Indonesia, Laos, Malaysia,, Myanmar, Philippines, Singapore, Thailand and Vietnam)	13 August, 2009 for goods; 12 November, 2014 for Investment; and 13 November, 2014 for Services	**Goods** • 1 January 2010 in respect of India and Malaysia, Singapore, Thailand. • 1 June 2010 in respect of India and Vietnam. • 1 September 2010 in respect of India and Myanmar. • 1 October 2010 in respect of India and Indonesia. • 1 November 2010 in respect of India and Brunei. • 24 January 2011 in respect of India and Laos. • 1 June 2011 in respect of India and the Philippines. • 1 August, 2011 in respect of India and Cambodia. **Services and Investment** 1 July, 2015
8	India - South Korea CEPA	7 August 2009	1 January, 2010
9	India - Japan CEPA	16th February, 2011	1 August, 2011
10	India - Malaysia CECA	18 February, 2011	1 July, 2011